

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2582
ANSWERED ON:17.08.2011
MISUSE OF E TICKET
Singh Shri Jagada Nand

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of cases of misuse of e-tickets for gaining entry into a terminal noticed by the Government during the last one year;
- (b) whether e-tickets have become a security threat at airports;
- (c) if so, the details thereof alongwith the reasons therefor;
- (d) whether Internationally, all e-tickets are bar coded and validated at the airports entry point unlike in India;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken/being taken by the Government in this regard and to restrict the entry of such unauthorised persons at the airport?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a): During the last one year, 21 such cases at various airports have been noticed.
- (b): No, Madam.
- (c): Does not arise.
- (d): No such data is maintained by the Ministry.
- (e) & (f): Do not arise.